	/ =	iling under clause (a) of cub regulation	(2) of regulation 12	the IBBL (Insolvency	Possilution Process	for Corporate Porce	ne) Pogulatione 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	92485449660	15	89269300469	79.68		2821305642	394843549	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	24100138253	2	20928218121.67	18.68		97789756.33	3074130375	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	174	371066518	148	144049785	0.13		3928054	223088679	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	10659254	1	4164514	0.00			6494740	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	7879600049	8	1693164624	1.51		8375	6186552160	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		214	124846913734	174	112038897513.67	100.00		2923031827.33	9885109503	